

(c) whether the Security agencies have expressed displeasure over entrusting the task to Doordarshan;

(d) if so, the reasons therefor;

(e) whether the Government also propose to set-up other TV Channels for this purpose; and

(f) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (f) Government is taking appropriate action in this regard.

[Translation]

Allotment of Land to Hospitals

3084. SHRI SUSHIL KUMAR SINGH:
DR. BIZAY SONKAR SHASTRI:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Government have allotted land free of cost to private hospitals and schools in Delhi;

(b) if so, the details thereof;

(c) whether the objectives/purposes for the allotment are being achieved by these hospitals and schools;

(d) if not, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir. Land to hospitals and schools is allotted as per land rate notified from time to time.

(b) to (e) In view of (a) above, question does not arise.

[English]

Convention on Animal Welfare Organisation

3085. SHRI DILEEP SANGHANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether a convention on animal welfare organisation was held at Dholka in Gujarat in December, 1998;

(b) if so, the main focus of the convention; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) to (c) Information is being collected and will be laid on the Table of the House.

[Translation]

Acquired the Agricultural Land

3086. SHRI RAJVEER SINGH: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

(a) whether the Government had acquired the agricultural land in Aonla Bareilly for the expansion of IFFCO plant;

(b) if so, whether the amount of compensation and employment to one member of each family have not been provided to farmers so far; and

(c) the time by which the same is likely to be provided to landless and poor farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) No agricultural land was acquired for the Expansion of the Aonla plant of Indian Farmers Fertiliser Cooperative Limited (IFFCO) at Aonla in Bareilly, U.P.

(b) and (c) Do not arise.

[English]

Drinking Water Scheme

3087. SHRIMATI JAYANTI PATNAIK:
SHRI TATHAGAT SATPATHY:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the target fixed for drinking water scheme in Eighth Five Year Plan and the achievement made thereon, State-wise;

(b) the number of villages facing water problem as on date, State-wise;

(c) the target fixed for the provision of safe drinking water to the villages facing water problem, State-wise; and

(d) the steps taken to achieve the target?

(b) A statement is enclosed as at Statement-II.

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) A statement is enclosed as at Statement-I.

(c) and (d) As per the Action Plans prepared by the State Governments, all the rural habitations of the country, except for a few in Rajasthan, are likely to be provided with drinking water facilities during the Ninth Plan period, subject to availability of funds.

Statement-I

Coverage of Villages/Habitations under Rural Water Supply Programme during VIII Plan

Sl.No.	State	Total Villages/Habitations (VIII Plan)	
		Target	Achievement
1	2	3	4
1.	Andhra Pradesh	10569	11073
2.	Arunachal Pradesh	740	1034
3.	Assam	5228	5169
4.	Bihar	56206	40441
5.	Goa	309	305
6.	Gujarat	3936	3730
7.	Haryana	4183	3577
8.	Himachal Pradesh	4244	4218
9.	Jammu & Kashmir	1401	1192
10.	Karnataka	35564	32433
11.	Kerala	3287	3008

1	2	3	4
12.	Madhya Pradesh	35350	54294
13.	Maharashtra	16818	22086
14.	Manipur	1225	983
15.	Meghalaya	2925	2672
16.	Mizoram	928	885
17.	Nagaland	540	264
18.	Orissa	22645	29290
19.	Punjab	2812	2215
20.	Rajasthan	16095	17047
21.	Sikkim	499	432
22.	Tamil Nadu	14154	15872
23.	Tripura	3210	4260
24.	Uttar Pradesh	52994	62670
25.	West Bengal	19479	20045
Total		315341	339195

Statement-II*State-wise number of rural habitations facing drinking water problem*

Sl.No.	State	No. of Not Covered (NC) habitations (as on date)
1	2	3
1.	Andhra Pradesh	0
2.	Arunachal Pradesh	664
3.	Assam	7438
4.	Bihar	1681
5.	Goa	35
6.	Gujarat	692
7.	Haryana	55
8.	Himachal Pradesh	3869
9.	Jammu & Kashmir	2538
10.	Karnataka	1532
11.	Kerala	973
12.	Madhya Pradesh	4649

1	2	3
13.	Maharashtra	1209
14.	Manipur	165
15.	Meghalaya	997
16.	Mizoram	24
17.	Nagaland	446
18.	Orissa	3814
19.	Punjab	5906
20.	Rajasthan	4916
21.	Sikkim	0
22.	Tamil Nadu	0
23.	Tripura	867
24.	Uttar Pradesh	384
25.	West Bengal	0
Total		42854
